

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) (a) : No, Sir. The energy generating target for the year 1981-82 is 122000 million units. The actual generation during 1981-82 is likely to exceed the target.

(b) and (c). Does not arise.

Reforms in Electoral System

393. SHRI BAPUSAHEB PARULEKAR :

SHRI MOOL CHAND DAGA :

DR. VASANT KUMAR PANDIT :

SHRI KAMAL NATH :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether keeping in view the experience gained during last 30 years i.e. since the first election held in 1951-52, Government propose to have the necessary reforms that may be introduced in an electoral system; and

(b) any specific proposals under consideration of Government for electoral reforms, the stage of their consideration and the probable time Government are likely to take to make up their mind on those proposals ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL):

(a) and (b). Details of the proposals for electoral reforms received on various occasions from the Election Commission which affect almost all aspects of election law had already been placed on the Table of the House in connection with Lok Sabha Unstarred Question

No. 227, dated 10-8-1980 and Lok Sabha Starred Question No. 221, dated 2-12-1980 some recommendations of the Commission are also contained in its Report on the General Elections to the House of one People and the Legislative Assemblies 1979-80 and Vice-Presidential Elections, 1979-Volume I, which was laid on the Table of the House on 23-12-1980. The proposals are presently under consideration of the Cabinet Committee on Electoral Reforms. After provisional conclusions have been reached by the Committee, these proposals would be discussed with political parties and wherever necessary, with State Governments as well. Hence, taking of final decision would necessarily take some more time and it is not possible at this stage to indicate the time by which the proposal may be finalised.

Agreement with Foreign Oil Companies for Exploration of Oil

394. SHRI K. T. KOSALRAM : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have withdrawn the condition of "no production sharing" as an essential part of the proposed agreement with foreign oil companies willing to take up exploration work; and

(b) if so, the names of foreign oil company bidders for oil exploration and development in Saurashtra and Cauvery basin ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR) : (a) No, Sir.

(b) Question does not arise.